## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4043 ANSWERED ON:19.12.2011 COMMITTEE ON MANUAL SCAVENGING Adsul Shri Anandrao Vithoba

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to conduct any fresh survey to know the actual number of manual scavengers in the country;
- (b) if not, the reasons therefor;
- (c) whether the Government has any proposal to appoint joint committee to suggest measures for complete abolition of manual scavenging; and
- (d) if so, the present status thereof?

## **Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) Yes, Sir.
- (b) Does not arise.
- (c) & (d) A Central Monitoring Committee (CMC) has been constituted in August, 2008, to review implementation of Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993, for addressing the need to functionally unify the various activities aimed at preventing manual scavenging and rehabilitation of manual scavengers, being performed by various Ministries/Departments/agencies of Government of India. Last meeting of the Committee was held on 19.7.2011.